

THE DISTRICT COURT, THALASSERY

Present Sri. R. Reghu, District Judge, Thalassery

PROCEEDINGS

Dated : 22-02-2018

Establishment – Thalassery Civil Judicial District – Promotion,  
Transfer and postings of members of staff - Orders issued

Read:- Administrative reasons and service exigencies.

ORDER No: A1 – 300 / 2018

Consequent to the Leave Preparatory to the retirement of Sri. Sunil Kumar. M.P, Head Clerk, Munsiff's Court, Kuthuparamba and Sri. K.M. Vinodan, Senior Clerk, Family Court, Thalassery, the following promotions, transfer and postings of the members of staffs ordered.

Sl. No	Name and designation of the Staff	Post/Office to which transferred and posted
1	Sri. K. Vijayan, Bench Clerk Gr -II, Sub Court, Payyannur	Temporarily appointed as <b>Head Clerk</b> , transferred and posted as such in the Munsiff's Court, Kuthuparamba vice Sri. Sunil Kumar. M.P.
2	Sri. Sunil Kumar. K.P, Senior Clerk, Munsiff's Court, Kannur	Temporarily promoted as <b>Bench Clerk Gr -II</b> , transferred and posted as such in the Sub Court, Payyannur vice Sl. No. 1
3	Sri. Basheer. O, Clerk, Munsiff's Court, Thalassery (Now on working arrangements in District Court, Thalassery)	Temporarily promoted as <b>Senior Clerk</b> and posted as such in same court. His working arrangements in the District Court, Thalassery will continue until further orders
4	Sri. Manoharan. C.K, Clerk, Munsiff's Court, Kuthuparamba	Temporarily promoted as <b>Senior Clerk</b> transferred and posted as such in the Family Court, Thalassery vice. Sri. K.M. Vinodan.

Joining time of Sl. No.1, 2 & 4 are restricted to 3 days.

The Presiding Officers of the Court concerned should relieve the incumbents within two days on the date of receipt of this Order.

Sd/-  
DISTRICT JUDGE

Copy to:

1. The Registrar, (Subordinate Judiciary), High Court of Kerala, Ernakulam (With C/L)
2. All Courts in this district. (ADC-I,II,III,IV. MACT, Tly, Tpba, FC, Knr, Tly, SC, Tly, Knr, Pynr, MC, Tly, Knr, Tpba, Pynr, Kpba, GN, Irikkur, Payam and Chokly
3. Section A1, A2, B1, B2, Central Nazir, District Court, Thalassery.
4. The Individuals.
5. The File / Stock File / Proceedings File
6. The Secretary, KCJSO, Thalassery.
7. The PA to the District Judge, Thalassery.
8. One Copy for Circulation in the District Court, Thalassery.
9. One copy to the computer server room to upload in the Official web site of Dist. Court, Tly.

BY ORDER

SHERISTADAR